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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 147/2025/EZ

SRI INDUSEKHAR DAS

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

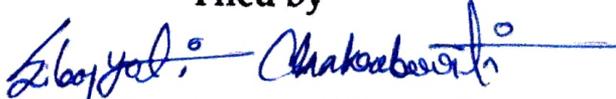
.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NOS. 03 &
04, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by


SIBOJYOTI CHAKRABORTY
ADVOCATE

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**REPORT ON BEHALF OF RESPONDENT NOS. 03 &
04, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.**

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent Nos. 03 & 04, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 21.08.2025 and 06.10.2025.

03. That, the Official of the Barrackpore Regional Office of the State Board caused an inspection of the alleged M/s. Manju Furniture, located at Siddha Tara Apartment, 49, JM Avenue Road, P.O.-Pansila, Pin- 700012, on 04.12.2025.

04. That, the following observations and other information were made from the said inspection:

- M/s. Manju Furniture is a small carpentry unit engaged in manufacturing of wooden furniture, door, window, etc. The unit (comprised of two adjacent rooms) was originally located on the ground floor at eastern side of residential building named Siddha Tara Apartment.

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- At present, Mr. Liton Roy, proprietor has shifted his furniture manufacturing activity to a ground floor room (approx. 9'X18' size) located on the other end (western side) of the Siddha Tara Apartment.
- The unit was in operation during inspection and no activity was being carried out at the earlier location of the unit. Further, it is observed that one room of the previous location of the unit is being used as store room and other room is completely empty.
- Ms. Konika Das, wife of Mr. Indusekhar Das (Complainant) informed at present they are facing no problem after the unit has shifted its workshop to new location far from their residence.



05. That, the following remark was made by the Inspecting Official of the State Board:

"Previously the unit was in green category but as per present categorization, the activity of the unit falls under white category,

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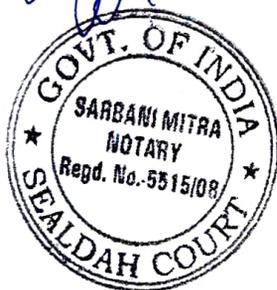
for which Consent to Establish or Consent to Operate is not required."

Copy of Inspection Report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me
~~Subject's Advocate~~
Advocate

Swarn Kumar Mandal
DEPONENT



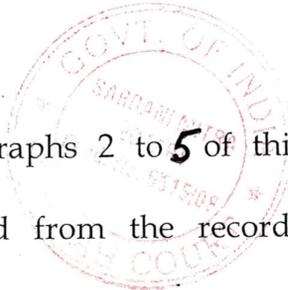
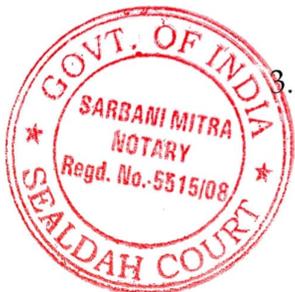
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VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.*



Sibojyoti Chakrabarti
Identified and corrected by me
Advocate
WBPCB

Swarup Kumar Mandal
DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification by.....

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No. - 5515/08
Mob. - 8777303277

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Annexure 'R'

West Bengal Pollution Control Board
Barrackpore Regional Office

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Inspection Report

Reference	:	NGT Original Application No.147/2025/EZ
Name of the	:	M/s Manju Furniture, Prop: Mr. Liton Roy
Category	:	White; Carpentry & wooden furniture manufacturing without spray painting (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.
Address	:	Siddha Tara Apartment, 49, J M Avenue, P.O.- Pansila, PIN- 70012
Police Station	:	Khardah
Local Body	:	Panihati Municipality
Date of inspection	:	04.12.2025
Inspecting officers	:	S. Pal (AEE, Barrackpore RO)
Persons met during inspection	:	1. Mr. Liton Roy (Proprietor) 2. Ms. Konika Das, W/o Mr. Indushekhar Das (Complainant)

Observation & other information:

M/s Manju Furniture is a small carpentry unit engaged in manufacturing of wooden furniture, door, window etc. The unit (comprised of two adjacent rooms) was originally located on the ground floor at eastern side of residential building named Siddha Tara Apartment.

At present, Mr. Liton Roy, proprietor has shifted his furniture manufacturing activity to a ground floor room (approx. 9'x18' size) located on the other end (western side) of the Siddha Tara Apartment.

The unit was in operation during inspection and no activity was being carried out from the earlier location of the unit. Further it is observed that one room of the previous location of the unit is being used as store room and other room is completely empty.

Ms. Konika Das, W/o Mr. Indushekhar Das (Complainant) informed that at present they are facing no problem after the unit has shifted its workshop to new location far from their residence.

Remark:

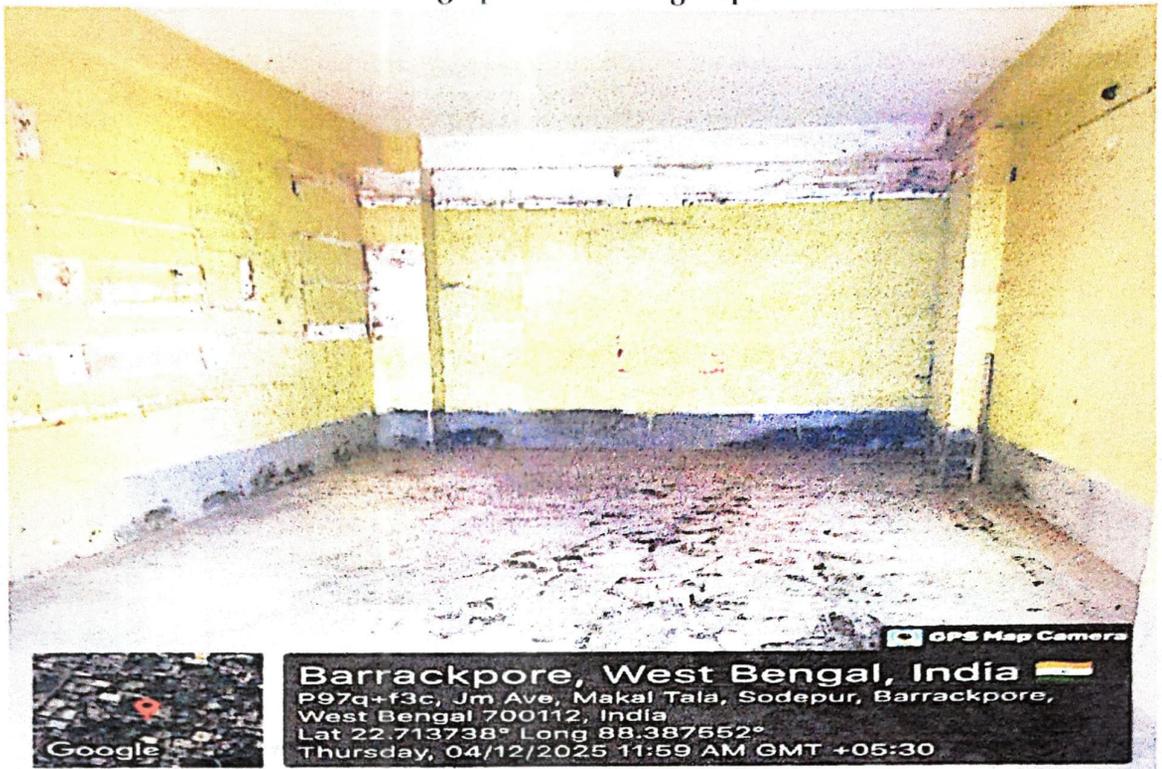
1. Previously the unit was in green category but as per present categorization, the activity of the unit falls under white category, for which consent to establish or consent to operate is not required.

S. Pal 04/12/2025
Signature of Inspecting Officer

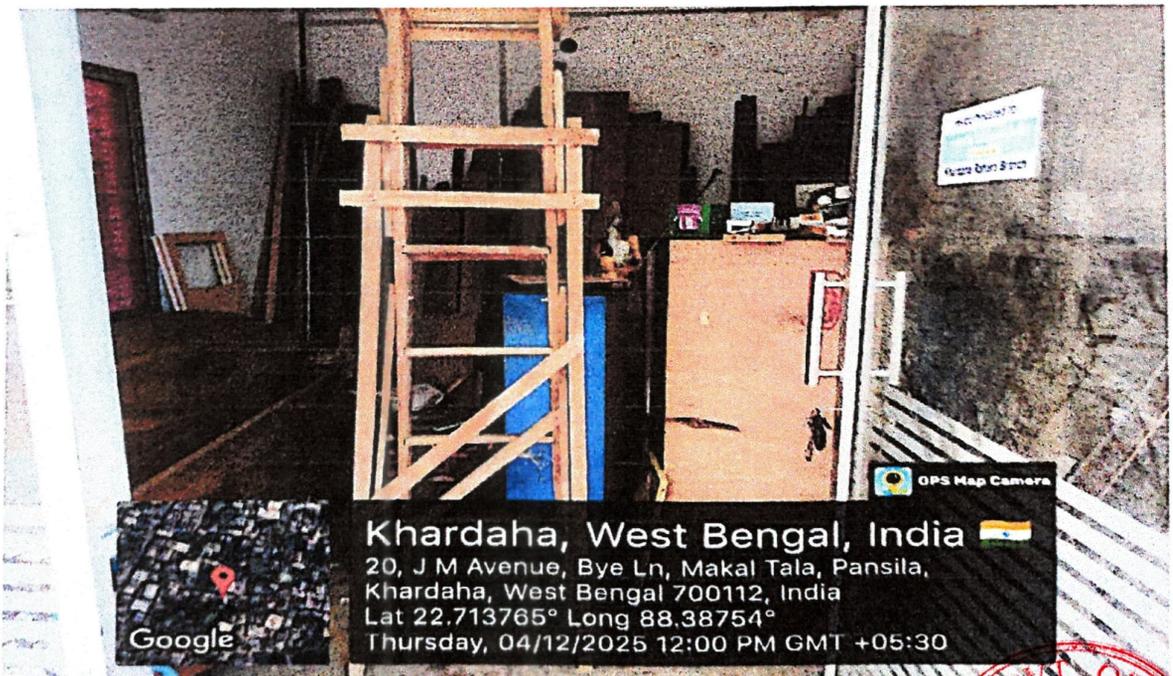




Photograph taken during inspection



Pic 1. Empty room (previous location of the unit)



Pic 2. Store room (previous location of the unit)



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